## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 42/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2016

NAME OF THE PARTIES: M/s. Ajmera Citi Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

## <u>Order</u>

## CP No.42/74(2)/NCLT/MB/MAH/2015

None appeared for the Petitioners.

List this matter for hearing on 3.1.2017.

sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)